

IN THE INCOME TAX APPELLATE TRIBUNAL

'B' BENCH : BANGALORE

BEFORE SHRI B.R BASKARAN , ACCOUNTANT MEMBER AND

SMT. BEENA PILLAI, JUDICIAL MEMBER

ITA No.1025/BANG/2017
Assessment Year : 2009 - 10

M/s Pune-Embassy Projects Pvt. Ltd., 1 st Floor, Embassy Point, 150, Infantry Road, Bengaluru-560 001.	Vs.	The Dy. Commissioner of Income Tax, Circle-5(1)(2), Bengaluru.
PAN - AAECP 1131 G		
APPELLANT		RESPONDENT

Appellant by	:	Shri Ajay Rotti, C.A
Respondent by	:	Shri Priyadarshi Mishra, Addl. CIT (DR)

Date of Hearing	:	11-1-2021
Date of Pronouncement	:	-1-2021

ORDER

PER BEENA PILLAI, JUDICIAL MEMBER

Present appeal has been filed by assessee against order dated 20/03/2017 passed by Ld.CIT(A)-5, Bangalore, for assessment year 2009-10.

2. At the outset, Ld.AR vide letter dated 4/1/2021 submitted that assessee has decided to go in for VSVS 2020. It is also been submitted that assessee has received Form 3 in respect of this appeal.

3. We have perused submissions advanced by both sides in light of records placed before us.

4. Assessee has sought for VSVS- scheme 2020, and Form 3 has been issued by revenue. In light of the above, appeal has been withdrawn by assessee.

Accordingly, assessee's appeal for year under consideration is allowed to be withdrawn.

In the result, assessee's appeal is dismissed as withdrawn.

Order pronounced in the open court on 11th Jan, 2021

Sd/-

(B.R BASKARAN)
Accountant Member
Bangalore,
Dated, the 11th Jan, 2021
/Vms/

Sd/-

(BEENA PILLAI)
Judicial Member

Copy to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT, Bangalore
6. Guard file

By order

Assistant Registrar, ITAT, Bangalore

		Date	Initial	
1.	Draft dictated on	On Dragon		Sr.PS
2.	Draft placed before author	-1-2021		Sr.PS
3.	Draft proposed & placed before the second member	-1-2021		JM/AM
4.	Draft discussed/approved by Second Member.	-1-2021		JM/AM
5.	Approved Draft comes to the Sr.PS/PS	-1-2021		Sr.PS/PS
6.	Kept for pronouncement on	-1-2021		Sr.PS
7.	Signed Order comes back to Sr.PS/PS	-1-2021		Sr.PS
8.	Date of uploading the order on Website	-1-2021		Sr.PS
9.	If not uploaded, furnish the reason	--		Sr.PS
10.	File sent to the Bench Clerk	-1-2021		Sr.PS
11.	Date on which file goes to the AR			
12.	Date on which file goes to the Head Clerk.			
13.	Date of dispatch of Order.			
14.	Draft dictation sheets are attached	No		Sr.PS